

DIVISION BENCH

O-136

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/995(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	KOLBER MERCANTILES PRIVATE LIMITED & ORS		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. A. K. Upadhyay, Advocate] For the petitioners
2. Ms. Shakti Anchalia, Advocate]

ORDER

1. Ld. Counsel for the petitioners seeks time to file rejoinder to the report filed by the RD(ER).
2. At the request of the Ld. Counsel appearing for the petitioners, two weeks' time is granted for the same.
3. List this matter on 23/08/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.

